

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 6622
TO BE ANSWERED ON 06.04.2018

Encroachment of Forest Land

6622. SHRI PRAHLAD SINGH PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any scheme has been formulated to provide the lease deed to the persons including Scheduled Tribes who have encroached upon the forest land for agricultural and other purposes;
- (b) if so, the details thereof along with the criteria fixed in this regard;
- (c) whether certain State Governments have sent any proposals to the Union Government to provide lease deed to such persons; and
- (d) if so, the details thereof and the action taken thereon, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) No Madam, no such schemes has been formulated to provide the lease deed to the persons including Scheduled Tribes who have encroached upon the forest land for agriculture and other purposes by Ministry of Environment Forest & Climate Change.
- (c) & (d) No Madam,
